NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

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PRESENT: SHRI K. ANA	NTHA PADMANABHA SWAMY, MI	EMBER-JUDICIAL	
APPLICATION NUMBER	:		
PETITION NUMBER	: TCP/185/2016 : SIBI C. K. & 11 Others		
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S) : M/s Vijaya Hospitality & Reso	: M/s Vijaya Hospitality & Resorts Ltd & 7 Others	
UNDER SECTION	: 397/398		
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE	
	REPRESENTATION BY WHO	 OM 	
1 V MAHBSH	Person.	m	
JOR VARSHENE FOR V. MAHESH	COUNSEL FOR PETITIONERS	Sri Vare Line	
A. Radha for. 3. S. Salhyanarayanar	Counsel for of the responent	A-Radha_	

Shri V Mahesh, PCS representing the petitioner present. Shri A Radha, representing counsel for R7 present. No representation on behalf of R1 to R6. The matter is posted for hearing the memo regarding the rectification of the order in CA 1/2016 dated 12.1.2017. Put up on <u>07.03.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)